

Development of Satellite Towns under the Capital Zone Development Plan

7853. Shri Bal Raj Madhok:
Shri O. P. Tyagi:
Shri T. P. Shah:

Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether it is a fact that Chief Ministers of Haryana and Uttar Pradesh have objected to the plan of development of satellite towns in the respective States under the Capital Zone Development Plan; and

(b) if so, whether Government propose to modify the Delhi Master Plan to meet the needs of the new situation?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No.

(b) Does not arise.

Civic Amenities in Old and New Areas of Delhi

7854. Shri Bal Raj Madhok:
Shri O. P. Tyagi:
Shri T. P. Shah:

Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether it is a fact that population in outlying areas of Delhi dotted with colonies for displaced persons from Pakistan is growing fast while the population of the old city of Delhi is actually on the decline because of exodus of rich people to new colonies;

(b) whether it is also a fact that development expenditure in outlying colonies is disproportionately low as a result of which they do not have minimum civic amenities even; and

(c) if so, the steps which Government propose to take to redress this imbalance in the development of civic amenities in the old and new areas of Delhi?

The Deputy Minister in the Ministry, of Works, Housing and Supply (Shri Iqbal Singh): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Shortage of Medicines in Imphal

7855. Shri M. Meghachandra: Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether the Civil Hospital at Imphal and the dispensaries in the different parts of Manipur are in acute shortage of medicines;

(b) if so, the reasons therefor; and

(c) the amount sanctioned by Government for medicines during 1966-67 and 1967-68?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) No.

(b) Does not arise.

(c) The budget provision made for the Union Territory of Manipur during the years 1966-67 and 1967-68 is as follows:—

1966-67	Rs. 3,61,600
1967-68	Rs. 3,14,900

The actual expenditure on medicines during 1966-67 was Rs. 3,53,000.

Funds for Medical Education and Training in Manipur

7856. Shri M. Meghachandra: Will the Minister of **Health and Family Planning** be pleased to state:

(a) the total amount granted to the Government of Manipur for the Centrally sponsored scheme under the Head "Medical Education and Training" during 1966-67 and 1967-68; and

(b) the manner in which the amount was utilised during 1966-67?

The Deputy Minister in the Ministry of Health and Family Planning

(Shri B. S. Murthy): (a) Provision for schemes of Medical Education and Training for the years 1966-67 and 1967-68 was made in the Manipur budget itself as a non-Plan item. The figures of provision made are as follows:—

1966-67	Rs. 40,200
1967-68	Rs. 46,900

No separate grants were made by the Ministry of Health and Family Planning.

(b) Information regarding the manner in which the provision for 1966-67 was utilised is being ascertained and will be placed on the table of the House in due course.

हिमाचल प्रदेश में सिंचाई और बिजली की परियोजनाएं

7857. श्री प्रेम चन्द वर्मा : क्या सिंचाई और बिजली मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश में सिंचाई और बिजली की कितनी परियोजनाएं पूरी हो चुकी हैं, कितनी परियोजनाओं का कार्य चल रहा है तथा कितनी परियोजनाओं का काम अभी आरम्भ नहीं किया गया है;

(ख) हिमाचल प्रदेश में कितने एकड़ भूमि में बांध बनाये गये हैं और उससे कितनी क्षति हुई है तथा कितने एकड़ भूमि में और बांध बनाये जायेंगे; और

(ग) इन बांधों के बनाने से कितने व्यक्तियों के बेघर हो जाने की संभावना है अथवा बेघर हो गये हैं तथा उनमें से कितने व्यक्तियों को फिर से बसाया गया है तथा शेष लोगों को बसाने के लिये क्या व्यवस्था की जा रही है ?

सिंचाई और बिजली मंत्री (डा० कु० ल० राव) : (क) हिमाचल प्रदेश सरकार ने अभी तक कोई मंजली या बड़ी सिंचाई परियोजना पूरी नहीं की है और न ही कोई सिंचाई

परियोजना कार्यान्वयनाधीन है। बिजली परियोजनाओं की स्थिति नीचे दी गई है :—
पूरण हो चुकी बिजली परियोजनाएं :

1. नोगली पनबिजली स्कीम, चरण-1
2. चम्बा बिजली घर
3. विलिंग माईक्रो पनबिजली स्कीम
4. शंशा माईक्रो पनबिजली स्कीम
5. छैला माईक्रो पनबिजली घर
6. भरमौर माईक्रो पनबिजली घर ।

कार्यान्वयनाधीन बिजली परियोजनाएं :

1. गिरि-वाटा पनबिजली परियोजना
2. उहल नदी चरण II (बड़सी बिजली घर)
3. नोगली पनबिजली परियोजना—
चरण II
4. मेवाड़ माईक्रो पनबिजली स्कीम
5. रुक्ति माईक्रो पनबिजली स्कीम
6. धरोला माईक्रो पनबिजली स्कीम

(ख) भाखड़ा और व्यास परियोजनाओं के लिये हिमाचल प्रदेश में अभी तक 41,595 एकड़ भूमि अर्जित की जा चुकी है। व्यास परियोजना के लिये लगभग 63,565 एकड़ भूमि और अर्जित करने का प्रस्ताव है।

(ग) भाखड़ा और व्यास परियोजनाओं के निर्माण से उजड़े या उजड़ने वाले व्यक्तियों की संख्या लगभग 62,000 है, जिनमें से लगभग 50 प्रतिशत को पुनः बसा दिया गया है।

अन्य विस्थापितों को पुनः बसाने का कार्यक्रम जारी है।

सिंचाई और बिजली की परियोजनाएं

7858. श्री प्रेमचन्द वर्मा : क्या सिंचाई और बिजली मंत्री यह बताने की कृपा